

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH**

(CAA) - 71(PB)/2017

IN THE MATTER OF:

M/s Den Network Ltd	PETITIONER
And		
M/s Sky Cable Network Pvt. Ltd.	RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 28.07.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

For the PETIONER

**:- Mr. Deepak Diwan, Advocate
Ms. Himanshi Taneja, Advocate
Ms. Neerja Sharma, Advocate**

For the RD

:- Mr. Manish Raj, Company Prosecutor

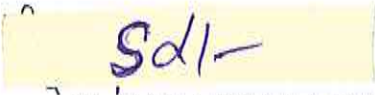
For the OL

:- Mr. Chetana Kandpal, Company Prosecutor

ORDER

For Order CA/CP – 111(PB)/2017


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**